

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(49)

C.S.A. No. 546/(MAH)/2017

CORAM:

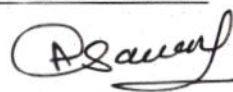
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES: M/s. AV Processors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|--------------------|----------------------------|---|
| | Amrutesh A. Sawant | Advocate for Applicant. |  |

ORDER

CSA No. 545/230-232/NCLT/MB/MAH/2017

CSA No. 546/230-232/NCLT/MB/MAH/2017

Wrongly on Board.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)